

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH  
CIRCUIT AT INDORE**

O.A. NO.499/1998

Indore, this the 13<sup>th</sup> day of August, 2003

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

**HON'BLE SHRI R. K. UPADHYAYA, MEMBER (A)**

Mahaveer Prasad Jain (M.P.Jain) S/O Paramchand Jain,  
Working as Foreman (TMC/TT) under Chief Foreman  
(Track Machine), Old Loco Shed, Western Railway,  
Ratlam, Resident of Qr. No.1618/A,  
Old Railway Colony, Road No.5,  
Ratlam (MP).

... Applicant

( By Shri G.L.Gupta, Advocate )

-versus-

1. Union of India through  
General Manager, Western Railway,  
Churchgate, Mumbai.
2. Chief Track Engineer <sup>TM</sup>,  
Western Railway, Churchgate, Mumbai.
3. Senior Divisional Engineer (HQ),  
Western Railway,  
Divisional Office, Do Batti,  
Ratlam (MP).

... Respondents

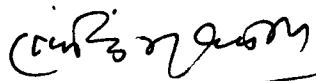
( By Shri Y.I.Mehta, Sr. Advocate with Shri H.Y.Mehta, Advocate )

**ORDER (ORAL)**

**Hon'ble Shri Shanker Raju, Member (J) :**

As the applicant in a fresh selection has already been selected and promoted as Foreman (TT), nothing survives in this OA.

2. The OA is accordingly disposed of. However, liberty is accorded to the applicant to raise his grievance regarding addition of ad hoc officiation towards seniority, in accordance with law.



( R. K. Upadhyaya )  
Member (A)



( Shanker Raju )  
Member (J)